

Regarding alleged breakdown of law and order situation in Andhra Pradesh-Laid

SHRI MADDILA GURUMOORTHY (TIRUPATI): I wish to draw the urgent attention of the Government to the alarming breakdown of law and order in Andhra Pradesh. What we are witnessing is systematic erosion of democratic norms and constitutional safeguards.

A grave example of this decline is the recent arrest of our sitting Member of Parliament and Floor Leader who was meant to be present with us in this very session.

This incident is not isolated. It reflects a larger pattern wherein the police and administrative apparatus, is targeting opposition leaders, suppress dissent, and intimidate those who dare to question the Government. Such actions have no place in a constitutional democracy and run counter to the very principles of justice, fairness, and representative governance that this House stands for.

I urge the Government to take serious note of these developments and ensure that the rule of law prevails over political expediency.